

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 618/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJESHWAR & ANR.

Respondent(s)

(IA No. 51602/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN
(VACATION BENCH)

For Appellant(s) Ms. Sakshi Kakkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

If the Registry has received the original records,
then the same to be made available to the learned counsel
for the respective parties digitally.

Hence, the appeal stands adjourned.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)